

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).8265/2006

(From the judgement and order dated 06/01/2006 in LPA No. 101/2004
of The HIGH COURT OF JHARKHAND AT RANCHI)

RAM NANDAN SINGH AND ORS.

Petitioner(s)

VERSUS

A.G. OFFICE EMPLOYEES COOP HCS LTD & ORS

Respondent(s)

(With prayer for interim relief)

Date: 28/03/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwajit Singh,Adv.

Mrs. Rachna Joshi,Adv.

Mr. Kapil Saxena,Adv.

For Respondent(s)

Mr. S. Chandra Shekhar,Adv.

Mr. B.B. Singh ,Adv

UPON hearing counsel the Court made the following
O R D E R

Fresh notice to unserved respondents by registered post
A.D. Dasti service in addition is allowed as prayed for.
Served respondents may file counter affidavit.

List the matter on 17.5.2007.

(S.G. SHAH)
Registrar